

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. O.A. 205 of 1996

Date of order : 7.8.2000

Present : Hon'ble Mr. D. Purkayastha, Judicial Member

Hon'ble Mr. G.S. Maingi, Administrative Member

AMALENDU BISWAS

VS.

UNION OF INDIA & ORS.

For the applicant : Mr. S. Bhattacharya, counsel

For the respondents : Mr. K. Chakraborty, counsel

O R D E R

When the matter is taken up for hearing, ld. counsel Mr. S. Bhattacharya appearing on behalf of the applicant, submits that he does not want to proceed with the matter as per instruction of his client. He has produced a letter in support of his statement. The said letter be kept with the records. Ld. counsel for the respondents, Mr. K. Chakraborty is present on behalf of the respondents.

2. In view of the above, the application is disposed of as being 'not pressed'.

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MEMBER(A)

K Ch
MEMBER(J)